

(b) how many of these attacks were made between Kathwa and Poonch;

(c) how many of such attacks were made between Poonch and Zojilla Pass;

(d) what were the casualties suffered and how many of these were Muslims; and

(e) was any compensation paid to the victims or their heirs?

The Minister of Defence (Shri Gopalaswami): (a) Twelve.

(b) Eight.

(c) Four.

(d) One civilian was killed and one other rank was wounded. It is not known whether the civilian was a Muslim.

(e) It is not known if any payment was made by the Jammu and Kashmir Government. No payment was made by the Government of India.

ANDHRA UNIVERSITY

*1425. **Shri Rajagopala Rao:** Will the Minister of Education be pleased to state whether the Government of India gave any grant to the Andhra University under the Head "Research if so, how much and on what condition/or Education", at any time and tions?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): A Statement is laid on the Table of the House. [See Appendix VII, annexure No. 9.]

TOBACCO TAX ASSESSMENTS

*1426. **Shri K. R. Sharma:** Will the Minister of Finance be pleased to state:

(a) whether Government have received any complaints of wrong and arbitrary assessments of Tobacco Tax by Central Government officials in Uttar Pradesh; and

(b) whether the Government have received a requisition from the Government of Uttar Pradesh urging the assessment and collection of Tobacco Tax through State Government officials?

The Minister of State for Finance (Shri Tyagi): (a) Yes; occasional complaints have been received of such assessments.

(b) The Government of Uttar Pradesh have recently suggested that a system of comparison of estimates of production of tobacco by individual growers made by Central Excise officers, with similar estimates made by the State Government's village *Patwaris*, should be introduced. This suggestion is under the active consideration of the Government of India.

NAVAL BASE AT KARWAR

*1427. **Shri Datar:** Will the Minister of Defence be pleased to state:

(a) whether Government have before them a proposal to develop a naval base at Karwar on the West Coast;

(b) whether Karwar has been recommended by the experts as having natural facilities in this behalf; and

(c) if the answer to the above be in the affirmative, when the proposal is likely to be implemented?

The Minister of Defence (Shri Gopalaswami): (a) No, Sir.

(b) In the opinion of experts, the disadvantages outweigh the natural facilities of Karwar for the development of a naval base.

(c) Does not arise.

TAXATION OF FOREIGN INCOME

*1428. **Shri Satyendra Narayan Sinha:** Will the Minister of Finance be pleased to state the amount of revenue derived from the taxation of foreign income of Indians resident in India during 1950-51?

The Minister of State for Finance (Shri Tyagi): The figure of tax of only Indians resident in India is not separately available. For all persons resident in India—of whatever nationality—the tax levied on foreign income during 1950-51 was Rs. 4 crores and 68 lakhs.

GEOLOGICAL SURVEY OF INDIA

324. **Shri Hem Raj:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) which States of the Northern Circle the Geological Survey of India surveyed in the years 1950-51 and 1951-52;

(b) in how many of them the Geological mapping and general survey of minerals was completed during these years;

(c) whether Government have received any report of the investigation of these surveys;

(d) whether any survey of the Jawalamukhi area of the Punjab State was undertaken; and

(e) if so, with what result?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). A statement giving the information required is laid on the Table of the House. [See Appendix VII, annexure No. 10.]

(c) Yes, Sir.

(d) and (e). Yes, Sir. A copy of the report entitled "Final Report on the Geology of the Jwala Mukhi area, Kangra District, Punjab (I) by V. H. Boileau and G. Kohli, Geological Survey of India" is available in the Library of the House.

FOREIGNERS IN INDIAN UNIVERSITIES

325. Shri Badshah Gupta: Will the Minister of Education be pleased to state the amount of scholarship, if any, given by the Indian Government to the respective foreign scholars studying in Indian Universities in terms of rupees?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Scholars selected under the Government of India General Scheme of Cultural Scholarships to Foreign Students for studies in India are normally paid a stipend of Rs. 200 p.m. In addition tuition, examination and capitation fees, if any, are also paid. Some scholars are, however, paid a lesser amount of stipend according to their needs.

Fellows selected under the Government of India *ad hoc* scheme for the award of reciprocal fellowships to French Fellows for studies in India are paid a stipend of Rs. 500 p.m. except those who are at universities of Calcutta and Bombay where they are paid Rs. 600 p.m. Half of the expenditure is, however, shared by the universities concerned where the Fellows are doing research and teaching the French language.

सैनिक डेरी फार्मों में बछड़े

३२६. डा० सत्यवादी : क्या रक्षा मंत्री यह बतलाने को कृपा करेंगे कि :

(क) क्या यह सच है कि १९४७ के पहले सैनिक डेरी फार्मों में यह परिपाटी थी

कि ठीक जन्म के समय ही बछड़े मार दिये जाते थे और क्या यह परिपाटी अब भी चल रही है ; और

(ख) क्या ऐसी परिपाटी रक्षा विभाग द्वारा निकाले किसी विशेष नियम या आदेश के अनुसार चल रही थी ?

The Minister of Defence (Shri Gopaldaswami): (a) and (b). The breeding policy in force in Military Dairy Farms upto the end of 1947 was that only selected calves from good dams were reared for the replacement of or to meet casualties among Military Dairy Farms cattle. The rest were given away or sold to the public. Surplus calves were put to death shortly after their birth.

At the end of 1947, orders were issued not to destroy calves except for veterinary reasons and these orders are still in force.

CHURCH TO THE NORTH OF RASHTRAPATI BHAWAN

327. Shri Sinhasan Singh: Will the Minister of Defence be pleased to state:

(a) whether the big church to the North of the President's House was built along with the Presidential building i.e. the Government House, at Government cost as a place for worship for the then Head of the State, *viz.*, the Viceroy and Governor General of India and was so used by him; and

(b) since the change over of the Government and consequent change of the Head of the State to what use the church is being put and who maintains it?

The Minister of Defence (Shri Gopaldaswami): (a) The hon. Member is presumably referring to the Church of the Redemption, New Delhi. This Church was built along with the Presidential building now known as Rashtrapati Bhawan and was used by the former Viceroys and Governors General as a place of worship. There is no record to show that this Church was built at Government cost. It is, however, understood that it was built in the time of Lord Irwin, who himself donated a large sum of money and also raised subscription from the public for the purpose.

(b) The Church, which now vests in the Indian Church Trustees, is maintained by them and used as a place of worship.